UNSTARRED QUESTION NO:2295
ANSWERED ON:24.07.2014
IDENTIFICATION OF BPL FAMILIES
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the methodology being adopted to identify familiesliving below the poverty line in the country;

(b) the number of people living below poverty line in various States including Bihar and their percentage in the total BPL population of the country. State/UT-wise;

(c) the details of various schemes/programmes being implemented by the Government for the benefit of the persons living below poverty line and the achievements made as a result thereof; and

(d) the mechanism put in place by the Government for effective monitoring of the schemes/ programmes run by the Government for the purpose?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) & (b) The last BPL Census was conducted in 2002 using the methodology of score based ranking of rural households for which 13 socio-economic parameters were used based on the recommendation of an Expert Group constituted by the Ministry of Rural Development.The state- wise details of BPL Households identified by the States/UTs are at Annexure.

(c) The Ministry of Rural Development is implementing various rural development programmes in rural areas of the country, namely, Indira AwaasYojana(IAY), National Rural Livelihood Mission (NRLM) and National Social Assistance Programmes (NSAP) through State Governments and UT Administrations for the benefit of BPL population in the rural areas. During the financial year 2013-14, 15,92,367 houses have been constructed for the rural poor under IAY, 2017112 SHGs were covered under NRLM and 2,97,90,518 beneficiaries have been benefitted under the various programmes of NSAP till 2013-14 as reported by the States/UTs.

(d) The Ministry of Rural Development has developed a comprehensive system of monitoring the implementation of programmes including utilization of funds through Periodical Progress Reports/ Management Information System(MIS), Performance Review Committee meetings, Area Officer Scheme, Vigilance and Monitoring Committees at the State/District Level, and National Level Monitors.